

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1249
TO BE ANSWERED ON 06.02.2026

UTILISATION OF NIRBHAYA FUND

1249. SHRI TANUJ PUNIA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the funds sanctioned, allocated/utilized under the Nirbhaya Fund Scheme during the last two years, State/UT-wise; and
- (b) the details of the compensation being provided under the said scheme during the said period, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANN PURNA DEVI)

(a) and (b): The projects/ schemes that are specifically aimed at ensuring safety and security of women and girls are considered for funding under Nirbhaya Fund. Upto the financial year 2025-26, a total amount of Rs 8212.85 Crore has been allocated under the Nirbhaya Fund. The total amount released and utilized out of the Nirbhaya fund is Rs 6581.84 Crore.

As per Section 396 of Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023, every State Government in coordination with the Central Government is mandated to prepare a victim compensation scheme for providing funds for the purpose of compensation to the victim or their dependents who have suffered loss or injury as a result of the crime and who require rehabilitation.

All the State/ Union Territories have notified victim compensation scheme in their respective State/ UT. Through the Central Victim Compensation Fund (CVCF) scheme under Nirbhaya Fund, financial assistance of Rs. 200.00 Crores, as one time grant has been released by Ministry of Home Affairs(MHA) to all the States/ UTs in financial year 2016-17 to support their respective State Victim Compensation Schemes.

State/ UT-wise details of utilisation of fund since inception of Nirbhaya Fund are at **Annexure**.

Annexure**ANNEXURE REFERRED TO IN REPLY TO PARTS (A) AND (B) OF LOK SABHA UNSTARRED QUESTION NO. 1249 TO BE ANSWERED ON 06.02.2026 REGARDING 'UTILISATION OF NIRBHAYA FUND.****Fund released to States/ UTs and utilised under Nirbhaya Fund**

Sl.no	States/ UTs	(Rs. In crore)
1	Andhra Pradesh	138.00
2	Arunachal Pradesh	58.23
3	Assam	129.12
4	Bihar	159.22
5	Chhattisgarh	125.82
6	Goa	21.51
7	Gujarat	278.59
8	Haryana	93.77
9	Himachal Pradesh	52.35
10	Jammu and Kashmir	57.30
11	Jharkhand	79.43
12	Karnataka	574.14
13	Kerala	123.90
14	Madhya Pradesh	294.55
15	Maharashtra	347.90
16	Manipur	55.14
17	Meghalaya	48.70
18	Mizoram	57.88
19	Nagaland	73.66
20	Odisha	176.26
21	Punjab	89.79
22	Rajasthan	213.16
23	Sikkim	26.59
24	Tamil Nadu	402.97
25	Telangana	309.94
26	Tripura	30.12
27	Uttar Pradesh	714.20
28	Uttarakhand	66.94
29	West Bengal	165.39
30	A&N Islands	16.67
31	Chandigarh	80.93
32	DNH & DD	17.33
33	Delhi	522.73
34	Ladakh	5.96
35	Lakshadweep	9.32
36	Puducherry	20.07
